

Mission Khadi

431. SHRIMATI N.P. DURGA: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) the aims and objectives of 'Mission Khadi';
- (b) when 'Mission Khadi' was launched by Government;
- (c) whether Government are thinking of targeting only urban people through the above Mission or it is also thinking of touching the global market;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): (a) and (b) The Khadi and Village Industries Commission started implementation of the "Mission Khadi" in 2005-06 with the aims of gradually increasing the production of ready-to-use/wear khadi products, standardising these products, selling them under a common brand and assisting this process by establishing common facility centres to service small khadi institutions.

(c) and (d) Mission Khadi targets both domestic (rural as well as urban) and international consumers.

(e) Does not arise.

Status of agro and rural industries under SEZ

432. SHRI MANOHAR JOSHI: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state

- (a) whether Government have factored the status of agro and rural industries under the Special Economic Zones (SEZs);
- (b) if so, the details of its policy frame-work;
- (c) whether Government purpose to ensure that agro and rural industries receive due prominence and development initiative in the SEZs; and

(d) whether Government have laid the parameters about it?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): (a) to (d) The Special Economic Zones Act, 2005 provides for establishment of Special Economic Zones (SEZs) for export of products/services. Such SEZs can be multi-product/service or sector-specific and can thus include agro and rural industry products. Agro and rural industry units in SEZs are eligible for the same incentives and facilities as available to other product-specific or multi-product/service SEZs.

Monitoring cell for assistance to States under PMRY

433. SHRI C. RAMACHANDRAIAH: Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the amount released by Government to various States under Pradhan Mantri Rojgar Yojana during each of the last two years, till date, State-wise;

(b) the details of amount spent under the scheme in the States during that period, State-wise;

(c) whether Government have set up any monitoring cell to check the fund and for proper implementation of the scheme in all the States;

(d) if so, the details thereof;

(e) whether it is a fact that the educated unemployed youths are not being benefited by this scheme; and

(f) if so, the reasons therefor and the reaction of Government thereto?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI MAHAVIR PRASAD): (a) and (b) The State-wise details of the amounts released for entrepreneurial development training, contingencies, etc., during the last two years, i.e., 2004-05 and 2005-06 and utilised during 2004-05 under the Prime Minister's Rozgar Yojana (PMRY) are given in the enclosed Statement (See below). Utilisation certificates for the funds for the programme year 2005-06 have not yet been received from the States/UTs as the stipulated cut-off date for completion of disbursement has ended recently. The Central funds for subsidy payable to individual